

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

STARRED QUESTION NO:421  
ANSWERED ON:21.12.2005  
ALLEGED ILL-TREATMENT OF INDIAN TECHIES IN US  
Nedurumalli Janardhana Reddy Shri

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether Indian techies are allegedly being ill-treated in the USA in incidents of racial harassment and discrimination as reported in The Times of India dated December 5, 2005;
- (b) if so, the details in this regard ;
- (c) whether the matter has been taken up with the US authorities;
- (d) if so the details thereof ; and
- (e) the reaction of the US Government thereto ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (RAO INDERJIT SINGH)

- (a)-(b) The December 5, 2005 report in The Times of India refers to the case of an Indian-American technology worker who has filed a law suit in a federal court in Texas against a US firm alleging daily incidents of racial harassment and discrimination because the company outsourced work to India. The aggrieved party is a US citizen.
- (c)-(e) Government believes that such harassment has no place particularly in a multi-cultural and multi-ethnic democratic society. Government expects that legal remedies that have been sought in this case would be available to the party concerned. As the case pertains to a US citizen and is sub-judice, it is not considered appropriate to be taken up with the US Government.